

**Issue of Industrial Licences**

**7152. Shri S. R. Damani:** Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it is a fact that a separate 'Complaint Cell' has been functioning to receive complaints against the delays in the issue of industrial licences; and

(b) if so, the number of complaints received during 1966-67 and the manner in which the same were attended to?

**The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed):** (a) Yes, Sir.

(b) 521 complaints were received in the Ministry during 1966-67. Since all these were requests for expeditious disposal of pending cases, the Public Relations and Complaints Officer took necessary follow-up action by direct discussion with the Officers and Sections concerned and explained the position satisfactorily to the parties.

**Retired Senior Railway Officials**

**7153. Shri S. R. Damani:** Will the Minister of Railways be pleased to state:

(a) whether the retired senior officials in the Railway Board were appointed to serve in the public projects/undertakings during the years 1964-65 and 1965-66; and

(b) if so, the details of the Officers so appointed?

**The Minister of Railways (Shri C. M. Poonacha):** (a) and (b). The

information is being collected and will be laid on the table of the House.

**Capital Raised by Industry Through Subscription**

**7154. Shri S. R. Damani:** Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the capital raised by the corporate industries in the private sector through public subscription during 1966-67;

(b) whether the whole issue was underwritten; and

(c) how far these figures are comparable with 1965-66?

**The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed):** (a) During the year 1966-67 an amount of Rs. 36.35 crores (Rs. 23.64 crores in shares and Rs. 12.71 crores in debentures) was issued through Prospectuses by public limited non-Government non-financial companies. Out of this, an amount of Rs. 32.10 crores (Rs. 19.49 crores in shares and Rs. 12.61 crores in debentures) was offered to the public. Of this, an amount of Rs. 11.08 crores (Rs. 6.12 crores in shares and Rs. 4.96 crores in debentures) was subscribed by the public.

(b) No Sir. The amount underwritten aggregated Rs. 30.96 crores (Rs. 18.35 crores in shares and Rs. 12.61 crores in debentures).

(c) The comparative figures are given in the following table:

(In Rs. crores)

	1966-67		1965-66	
	Shares	Debentures	Shares	Debentures
1. Total amount issued . . . . .	23.64	12.71	36.80	8.40
2. Amount offered to public . . . . .	19.49	12.61	28.06	8.40
3. Amount underwritten . . . . .	18.35	12.61	26.44	8.40
4. Amount subscribed by public . . . . .	6.12	4.96	9.01	3.55
5. Amount taken-up by underwriters . . . . .	13.16	7.65	18.87	4.85
6. Amount left unsubscribed . . . . .	0.21	—	0.18	—